

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1070 of 2020

IN THE MATTER OF:

ADS Resources Ltd.

...Appellant

Versus

Shilpi Cables Technologies Ltd.

...Respondent

Present:

**For Appellant: Mr. Chandra Shekhar Yadav, Ms. Gitanshi Arora and
Mr. Varun Sharma, Advocate.**

**For Respondent: Mr. Puneet Singh Bindra, Mr. Rakesh Patel and Ms.
Simranjeet, Advocates.**

O R D E R
(Through Virtual Mode)

12.02.2021: Pleadings are complete. Written submissions have also been filed.
The matter is ripe for hearing. Post the matter 'for hearing' on **22nd March, 2021.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

am/gc